

ITEM NO.2

COURT NO.1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).315/2025

YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY Appellant(s)

VERSUS

M/S ADORE INFRASMITH PVT LTD & ORS.

Respondent(s)

[ONLY IA NO. 251321/26 IS LISTED UNDER THIS ITEM]

IA No. 251321/2026 - EARLY HEARING APPLICATION

Date : 02-09-2026 This I.A. was called on for hearing today.

CORAM :

**HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MRS. JUSTICE V. MOHANA**

For Appellant(s) **Mr. Amar Gupta, Adv.
Mr. Anirudh Vats, Adv.
Mr. Divyam Agarwal, AOR**

For Respondent(s) **Mr. Mahesh Agarwal, Adv.
Mr. Nitesh Jain, Adv.
Mr. Ankur Saigal, Adv.
Ms. Priyadarshini Dewan, Adv.
Ms. S. Lakshmi Iyer, Adv.
Mr. Devansh Srivastava, Adv.
Mr. Deepak Agarwal, Adv.
Ms. Rajshree Jaiswal, Adv.
Ms. Niti Khanna, Adv.
Mr. E.C. Agrawala, AOR**

**Mr. Amit Rawal, Sr. Adv.
Mr. Aman Vachher, Adv.
Mr. Dhiraj, Adv.
Mr. Ashutosh Dubey, Adv.
Mrs. Anshu Vachher, Adv.
Ms. Abhiti Vachher, Adv.
Mr. Akshat Vachher, Adv.
Mr. Jasvinder Choudhary, Adv.
Ms. Nandni Sharma, Adv.
Mr. Amit Kumar, Adv.
For M/S. Vachher and Agrud, AOR**

Signature Not Verified
Digitally Signed by
SATISH KUMAR YADAV
Date: 2026.09.03
16:27:23 IST
Reason:

**UPON hearing the counsel the Court made the following
O R D E R**

IA No. 251321/2026

List the application for early hearing after six months.

**(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR**

**(PREETHI DILEEP KUMAR)
DEPUTY REGISTRAR**